

OFFICE OF THE DISTRICT JUDGE, DAKSHIN DINAJPUR AT BALURGHAT

ENGLISH DEPARTMENT

Order No.03

Dated, 05th day of January, 2017.

In exercise of the power conferred upon me in note 5 of the Notification No. 4584-G.S. and 4585-G.S both Dated. 03.01.2017, forwarded by the Hon'ble High Court, Calcutta, vide Memo No. 5022-G.S. Dated 03.01.2017, the following 02 (two) days are declared as **Local Full Holidays** settled after consultation with the Local Bar Association held on 05/01/2017 for observance in the **Civil and Criminal Courts** under this Judgeship during the year , 2017.

Festival	Date
The next day of Swaraswati Puja	2 nd February, 2017 (Thursday) corresponding 19 th Magh, 1423 B.S
Nil Puja	13 th April, 2017 (Thursday) corresponding 30 th Chaitra, 1423 B.S

Inform concerned all.

Sd/-
(**Ajay Kumar Gupta**)
District Judge,
Dakshin Dinajpur at Balurghat.

=====

Memo No.: 28 (32)/G

Dated : 05.01.2017

Copy forwarded for information and taking necessary action to :

- 01-06) The A.D.J., 1st / 2nd / 3rd / Spl. / F. T. Court, Balurghat/Buniadpur ;
- 07-09) The Civil Judge(Sr. Div.)/ C.J.M. / A.C.J.M. , Balurghat /Buniadpur ;
- 10-11) The Civil Judge(Jr. Div.), Balurghat/Buniadpur ;
- 12-14) The J.M.,/ J.M, 2nd Court, Balurghat/Buniadpur ;
- 15-23) The Judge-in-charge of Nezarat/ Accounts/D.R.R./ Copying Deptt. / Forms & Stationery, Balurghat/Buniadpur ;
- 24-25) The Govt. Pleader / Public Prosecutor, D/Dinajpur at Balurghat ;
- 26-27) The Secretary, Pleaders' & Advocates' Bar Association, Balurghat/Buniadpur ;
- 28-00) The Secretary, Mukhtears' Bar Association, Balurghat, D/Dinajpur.
- 29-00) The Secretary, D.L.S.A, Dakshin Dinajpur at Balurghat.
- 30-32) The Dist. Judge Ejlash / Vernacular / Computer Section, Balurghat.

Ajays
District Judge,
Dakshin Dinajpur at Balurghat.